

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 227/252/ND/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
21.12.2017**

NAME OF THE COMPANY: Jai Mohan Transport Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Anurag Nirbhaya, Chartered Accountant

Mr. Lakshmi Gurung, Ld. Counsel, Income Tax Department

Mr. Manish Raj, Company Prosecutor for ROC, Delhi

ORDER

To come up on 10th January, 2018.

Sd = / -

**(S. K. Mohapatra)
Member (T)**

Sd = / -

**(Ina Malhotra)
Member (J)**